

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

ORIGINAL APPLICATION NO: 94 OF 2021

Between:

Tribunal on its own motion Suo Motu based on the
News item in Deccan Chronicle Newspaper, Dt.16.03.2021,
'Garbage piles on the roads, foul smell, as GHMC removes
Bins under new initiative . . . Applicant

Versus

The Principal Secretary of Telangana,
Environment, Science & Technology & 4 Others . . . Respondents

AFFIDAVIT OF THE 4th RESPONDENT

1. I, Lokesh Kumar D. S, IAS, S/o. Somaraju, aged about 42 years,
Designation: Commissioner, Greater Hyderabad Municipal Corporation
(GHMC), do hereby solemnly and sincerely affirm and state as follows:

2. I am presently working as the Commissioner in the Municipal
Corporation of Hyderabad and as such I am well acquainted with the facts of
the case. I am deposing the present affidavit on behalf of Respondent No.2
also. I am deposing present affidavit basing on the records available with
Respondent Corporation.

3. Brief facts of the Case:-

- i. As per the Star rating of Garbage Free Cities initiative launched
by Ministry of Housing & Urban Affairs to enable cities to
improve overall cleanliness, the existing Secondary storage bins
i.e., dumper placer bins & Refuse Compactor bins were totally
removed from entire GHMC area in a phased manner to
encourage collection of waste at source with the use of Swachh
Auto Tippers (SAT) vehicle. In spite of the SAT vehicle mapped
to the establishments and households, certain establishments
and households are throwing garbage at open points. Penalties
are being imposed on such violators and are also counseled to
handover segregated waste to the SAT. The garbage open
points generated due to such violators are being addressed by
lifting of waste thrice a day with the help of dedicated fleet of
vehicles in GHMC.


Commissioner,
Greater Hyderabad Municipal Corporation

- ii. It is respectfully submitted that, based on the grievances received from public, GHMC officials have inspected various locations from time to time including those mentioned in the newspaper article and eliminated the vulnerable points. The locations are cleaned and warning sign boards are put up indicating not to throw garbage and penalties are levied to ensure no littering happens.
- iii. It is respectfully submitted that, the News article issues were verified by the officials of GHMC who have taken action on adverse news. The garbage was removed from the locations and arrangements were made to prevent further littering by barricading the area with green mesh, plantation of saplings and sign boards. The establishments and households nearby the vulnerable points are counseled to handover segregated waste to the SAT vehicles and penalties are being imposed on violators.
- iv. It is respectfully submitted that, GHMC has supplied twin litter bins (blue for dry waste and green for wet waste) to every households to segregate the waste at source and the segregated waste is collected daily by the Waste Collectors through SAT vehicles having two compartments for dry waste and wet waste. The Collected Waste is transferred to the transfer stations or Secondary Collection & Transfer Points. The Secondary Collection & Transfer Points are equipped with Static/ Portable Compactors where the waste collected by SAT is compacted and the containers are lifted using hook mounted vehicle and transported to the Integrated Municipal Solid Waste Treatment facility at Jawaharnagar, Hyderabad for processing and disposal.
- v. The minor repairs of the SAT vehicles are being serviced by the beneficiaries themselves in the shortest possible time. In areas with narrow reaches, Tricycles and wheel barrows are collecting the household/ commercial waste and clearing the same through the existing transport fleet.
- vi. It is respectfully submitted that, on a daily basis, Waste is collected from door-to-door through (3515) Auto Tippers, with separate partition for wet and dry waste, named as "Swachh

Auto Tippers" (SATs) from individual households, shops and commercial establishments. The corporation has procured and handed over each Auto to selected waste collectors (mostly waste pickers) one driver and one helper and allotted about 400-450 households (HHs) to each of the SAT. Certain areas with narrow lanes are covered by wheel barrows and tricycle rickshaws. These operators visit their allotted areas at fixed timings and alert the Households through whistling and the citizen hand over their waste.

- vii. It is respectfully submitted that, the waste from the Bulk waste generators such as hotels & restaurants, function halls, commercial establishments etc will be collected through (37) Refuse Compactor vehicles and (8) Big compactors. Apart from these vehicles, (315) no's of 6T capacity Tippers are operated for collection of waste from weekly market areas, collection points for the sweeping waste etc.
- viii. It is respectfully submitted that, all the waste so collected through Autos, Refuse Compactors and Tippers is transported to (32) no's of Transfer stations established at various locations in the city for transfer of waste into bigger vehicles immediately on the same day within 12 hours so that no leachate is generated at the transfer stations.
- ix. It is respectfully submitted that, the locations mentioned in the article are also being cleaned and special sanitation is being taken up with an aim to eliminate open dumping.

4. It is respectfully submitted that, it is absolutely false to say that the SATs are being mis-utilized. GHMC is ensuring that all the SATs are operational to collect door to door garbage and any minor repairs to the vehicle are being serviced by the beneficiaries themselves in the shortest possible time.

5. It is respectfully submitted that, the GHMC is strictly following Solid Waste Management Rules'2016 and following actions are taken:

- i. Ensuring Door to Door collection.
- ii. Ensuring Segregation at source.

- iii. Installation of twin litter bins in commercial areas for every 100 meters.
- iv. Establishing Secondary Collection and Transfer Points.
- v. Installation of GPS system to transportation vehicles.
- vi. Ensuring twice a day sweeping (day & night) in commercial areas.
- vii. Encouraging Home composting.
- viii. Ensuring separate storage, collection and transportation for C&D waste.
- ix. Ensuring setting up of decentralized waste processing facilities by Bulk Garbage Generators.
- x. Implementation of ban on plastics <50 microns and single use plastic.
- xi. Collection of user fee from waste generators.
- xii. Levying spot fines for persons who litter or fails to comply to the rules.
- xiii. Resolving the complaints on My GHMC App.
- xiv. A Centralized treatment & disposal plant is in operation with 7000 TPD capacity duly ensuring disposal of rejects obtained from waste processing into Scientific Landfills as per MSW 2016 rules.

6. It is respectfully submitted that, as per the directions of Hon'ble NGT (SZ) in OA 94 of 2021 , a Joint Committee was constituted with following members:

- i) Ms. P. Pravinya, IAS, Zonal Commissioner, Khairtabad Zone, GHMC (Representative of the Commissioner, GHMC).
- ii) Shri M.Venkateshwarulu, Additional Collector, Hyderabad (Representative of District Collector, Hyderabad).
- iii) Shri D.Narender, SEE, TSPCB (Representative from TSPCB).

7. It is respectfully submitted that, on 22-05-2021, the above constituted Joint Committee inspected the alleged locations and made observations and recommendations. The Inspection Report of Joint Committee is Annexed here as **Annexure No.I.**


Commissioner,
Greater Hyderabad Municipal Corporation

For the reasons stated above, I pray that this Hon'ble Tribunal may be pleased to close this Suo Motu O.A and pass such order or further orders as are deemed fit and proper of the circumstances of the Case.

Solemnly affirm and sincerely
Signed before me on this the
17th day of June, 2021 at Hyderabad.


Deponent
Commissioner,
Greater Hyderabad Municipal Corporation

Attester

VERIFICATION

I, D.S.Lokesh Kumar S/o. Sri. Somaraju, aged about: 42 years, Working as Commissioner, GHMC, Hyderabad do hereby declare on behalf of the Respondent No.4, that whatever stated in the above paras are true and correct to the best of my knowledge, belief and information available with respondent Corporation. Hence, verified at Hyderabad on this 17th day of June, 2021.


Deponent
Commissioner,
Greater Hyderabad Municipal Corporation